

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 310**

IA-24/2024

In

IB-103(ND)/2023

**IN THE MATTER OF:**

Small Industries Development Bank of India

**Vs**

Smt. Shailendra Upadhyay

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95(1) of IBC, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Harish Taneja, RP along with Adv Parul

For the Respondent: Ms. Mani Gupta, Mr. Aman Choudhary,

Mr. Jasmeet S. Sharma, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-24/2024:-**

Written submissions filed by both the parties are on record.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**